

Annexure-8

Name of the corporate debtor: AK EDU TECHNOLOGIES PRIVATE LIMITED ; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 03.05.2023
 In accordance with Section 25(2) (e), IBC, 2016
 List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

| Sl.No. | Name of creditor | Details of claim | | | Details of claim admitted | | | | | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | | |
|--------------|---------------------------------------|------------------|-----------------------|------------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|------------------------------|------------------------------------|-----------------|----------------------------|---|
| | | Date of receipt | Amount claimed (₹) | Amount of claim admitted (₹) | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | Amount of contingent claim | Amount of any mutual dues that may be set-off |
| 1 | Anhui Technology Imp. & Exp. Co. Ltd. | 03.02.2023 | 3,07,81,812.62 | 3,07,81,812.62 | Unsecured | - | - | No | 98.33% | - | - | - | - | - |
| Total | | | 3,07,81,812.62 | 3,07,81,812.62 | | | | | 98.33% | | | | 3,07,81,812.62 | |

